

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 17
CA No. 45/JPR/2022
CP No. 13/241/JPR/2022
Under Section 241 of
Companies Act, 2013**

In the matter of:

Devendra Kumar Agarwal & Ors.

...Petitioners

Versus

M/s Instaoffice Business Solutions Pvt. Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 11.07.2024.

Therefore, the matter is reposted to 11.09.2024.


**(Prabhu Dayal Sewda)
Court Officer**

July 11, 2024